

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1976**

**TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2023/ AGRAHAYANA 29, 1945  
(SAKA)**

**BHARAT KE VEER AND CENTRAL ARMED POLICE FORCES**

**1976 SHRI RAKESH SINHA:**

**Will the Minister of Home Affairs be pleased to state:**

**(a) by when the 'Bharat ke Veer' portal and 'Bharat ke Veer' Trust would be established;**

**(b) the details of benefits accorded to the dependents of martyrs of Central Armed Police Forces (CAPFs) employees;**

**(c) whether the parents of martyrs of CAPFs employees will also benefit under the ambit of 'Bharat ke Veer'; and**

**(d) the number of dependents of martyrs of CAPFs employees who have been provided beneficial assistance, so far?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) Bharat Ke Veer portal was launched on April 9, 2017, and Bharat Ke Veer Trust was established on July 23, 2018.**

**(b) Through the Bharat Ke Veer portal financial assistance of Rs. 15 lakh in addition to other financial entitlements has been provided to Next of Kin (NoKs) of martyrs from January 1, 2016, to October 9, 2023. Since, October 10, 2023, the financial assistance for NoKs of martyrs has been increased to Rs. 25 lakh. The Bharat Ke Veer Trust ensures that NoK of**

**martyrs get minimum of Rs.01 Crore from all entitlements.**

**(c) Yes, parents of married martyrs have been receiving financial assistance of Rs. 10 lakh from Bharat Ke Veer since May 1, 2020.**

**(d) 386 dependents of martyrs have been provided beneficial assistance from Bharat Ke Veer so far.**

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